

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT - II)

Item No. 109
(IB)-223(ND)2020
New IA-232/2023

IN THE MATTER OF:

M/s. D. Light Energy Private Limited ... Applicant/Petitioner

Versus

M/s. Benchmark Supply Chain Solution ... Respondent
Private Limited

Under Section: 9 of IBC, 2016

Order delivered on 16.01.2023

CORAM:

SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)

SHRI. RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator : Adv. Rajiv Malik for Mr. Mohit Kr. Gupta

ORDER

IA-232/2023: For the reasons stated therein, the IA-232/2023 is allowed.
The preliminary report is allowed to be submitted and is directed to be taken on record.


(RAHUL BHATNAGAR)
MEMBER (T)


(ASHOK KUMAR BHARDWAJ)
MEMBER (J)